

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 14.

C.P. (IB)/1060(MB)2023

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Encore Asset Reconstruction Company**
Private Limited
Vs

Tirupati Polyplast Irrigation Systems private Limited

For FC : Adv. B Gopalkrishnan

For CD : Adv. Darshan Sahuji

IBC under Sec. 7

ORDER

1. Counsel for the CD requests for short time to explore the possibility of settlement and undertakes to make attempts to settle the matter within a month's time.
2. Hence, the matter is posted for reporting settlement. If the settlement proposal does not materialise, the matter will be heard finally and shall be proceeded as per law.
3. List this matter on **06.06.2024 for reporting settlement/final hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//